

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 4646
TO BE ANSWERED ON AUGUST 21, 2025**

PROGRESS OF PMAY-U AND PMAY-U 2.0

**NO. 4646. SHRI B K PARTHASARATHI:
SHRI BASTIPATI NAGARAJU:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the physical progress of the houses sanctioned under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) and PMAY-U 2.0, vertical and State-wise including district-wise for Andhra Pradesh;**
- (b) the details of the funds sanctioned and released for houses sanctioned under PMAY and PMAY 2.0, year, vertical and State-wise; and**
- (c) the occupancy rates of completed houses, vertical and State-wise including district-wise for Andhra Pradesh?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country including Andhra Pradesh. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.**

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs).

The schemes are demand driven and selection of beneficiaries under various verticals preferred by beneficiaries, formulation of projects and execution are done by States/UTs. Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.16 lakh under PMAY-U 2.0 have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.80 lakh are completed/delivered to the beneficiaries across the country as on 04.08.2025. The State-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 are given at Annexure-I. State-wise, year-wise and vertical wise details of Central Assistance sanctioned and released under the schemes are given at Annexure-II (A, B, C and D). District-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 in the State of Andhra Pradesh are given at Annexure-III.

State-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0

Sl. No.		Name of the State/ UT	Beneficiary Led Construction (BLC)			Affordable Housing in Partnership (AHP) & In-situ Slum Redevelopment (ISSR)*			Affordable Rental Housing Complexes (ARHC) & Affordable Rental Housing (ARH)			Credit Linked Subsidy Scheme (CLSS) & Interest Subsidy Scheme
			Sanctioned	Completed	Occupied	Sanctioned	Completed	Occupied	Sanctioned	Completed	Occupied	Household beneficiaries
1	States	Andhra Pradesh	16,12,109	7,74,899	7,74,899	2,69,667	2,43,181	1,53,797	1,388	-	-	65,613
2		Bihar	4,18,411	1,64,104	1,64,104	6,502	5,644	5,593	-	-	-	20,300
3		Chhattisgarh	2,23,975	1,88,023	1,88,023	38,397	31,692	17,940	2,222	-	-	37,635
4		Goa	5	4	4	-	-	-	-	-	-	3,146
5		Gujarat	1,70,510	1,40,519	1,40,519	1,79,580	1,57,247	1,18,412	5,002	2,602	1,904	6,45,044
6		Haryana	82,905	23,800	23,800	2,452	1,818	1,802	2,545	-	-	44,983
7		Himachal Pradesh	10,054	8,805	8,805	64	64	46	205	-	-	2,524
8		Jharkhand	1,92,574	1,37,477	1,37,477	35,687	7,321	4,869	-	-	-	15,164
9		Karnataka	1,80,798	1,42,061	1,42,061	2,96,359	1,45,163	1,04,801	-	-	-	1,06,957
10		Kerala	1,27,153	1,00,243	1,00,243	2,153	1,314	1,213	-	-	-	32,658
11		Madhya Pradesh	7,34,952	6,50,025	6,50,025	57,800	45,770	34,128	268	-	-	1,73,989
12		Maharashtra	2,57,191	1,43,074	1,43,074	3,66,806	2,26,033	1,50,774	-	-	-	6,26,441
13		Odisha	1,84,366	1,39,882	1,39,882	18,217	12,269	6,923	-	-	-	12,758
14		Punjab	82,871	48,762	48,762	1,595	426	124	-	-	-	48,933
15		Rajasthan	1,43,565	62,512	62,512	41,888	25,303	19,976	2,928	480	-	1,49,397
16		Tamil Nadu	4,04,058	3,68,942	3,68,942	1,46,253	1,18,069	74,159	61,411	36,450	-	1,20,175
17		Telangana	1,13,681	-	-	1,59,628	1,35,181	92,309	14,490	-	-	88,486
18		Uttar Pradesh	17,48,159	14,91,199	14,91,199	71,420	58,100	24,222	1,112	-	-	1,55,910
19		Uttarakhand	25,190	15,337	15,337	18,496	7,849	4,243	170	170	170	19,947
20		West Bengal	5,25,499	3,78,951	3,78,951	3,984	1,084	404	-	-	-	85,751
Sub- total (States): -			72,38,026	49,78,619	49,78,619	17,16,948	12,23,528	8,15,735	91,741	39,702	2,074	24,55,811
21	North East States	Arunachal Pradesh	11,770	6,459	6,459	1,536	1,536	320	-	-	-	73
22		Assam	1,81,128	1,27,975	1,27,975	64	-	-	2,222	-	-	3,800
23		Manipur	52,286	18,252	18,252	-	-	-	-	-	-	233
24		Meghalaya	4,554	1,820	1,820	-	-	-	-	-	-	204
25		Mizoram	36,789	24,658	24,658	142	142	142	-	-	-	2,219
26		Nagaland	29,973	28,347	28,347	1,054	702	670	-	-	-	40
27		Sikkim	110	30	30	-	-	-	-	-	-	189
28		Tripura	84,136	73,480	73,480	4,005	1,929	1,929	-	-	-	2,848
Sub- total (N.E. States): -			4,00,746	2,81,021	2,81,021	6,801	4,309	3,061	2,222	-	-	9,606
29	Union Territories	A&N Island	23	23	23	329	33	-	-	-	-	24
30		Chandigarh	-	-	-	-	-	-	2,195	2,195	2,195	1,265
31		DNH & DD	1,098	601	601	1,531	1,531	1,194	-	-	-	7,331
32		Delhi	-	-	-	-	-	-	-	-	-	30,159
33		J&K	39,152	28,967	28,967	1,272	-	-	336	336	336	3,432
34		Ladakh	860	766	766	369	62	62	-	-	-	54
35		Puducherry	14,290	9,246	9,246	-	-	-	-	-	-	2,157
Sub- total (UT): -			55,423	39,603	39,603	3,501	1,626	1,256	2,531	2,531	2,531	44,422
Grand Total: -			76,94,195	52,99,243	52,99,243	17,27,250	12,29,463	8,20,052	96,494	42,233	4,605	25,09,839

* In addition, 3.42 lakh houses completed and 4.90 lakh occupied for slum dwellers under JnNURM during mission period.

State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0 (Beneficiary Led Construction -BLC)

Sr. No.	Name of the State/UT	Central Assistance Approved (₹ in cr.)											Central Assistance Released (₹ in cr.)*										
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	458	-	1,117	1,580	6,028	5,709	5,145	2,786	752	476	130	-	181	236	1,429	1,131	1,897	2,211	5,934	5,155	-	242
2	Bihar	324	515	689	1,200	546	415	85	-	195	1,502	805	7	239	426	435	437	437	-	173	597	361	923
3	Chhattisgarh	-	18	683	664	369	306	578	488	59	-	194	-	3	336	259	611	528	174	463	483	113	35
4	Goa	-	-	0.07	-	-	-	-	-	-	-	-	-	-	-	0.36	-	-	-	-	-	-	-
5	Gujarat	-	34	241	505	460	341	308	174	179	-	316	-	5	86	198	229	387	462	311	368	30	0.01
6	Haryana	-	11	792	208	-	-	4	-	-	229	-	-	5	108	177	61	-	-	-	200	-	50
7	Himachal Pradesh	8	23	39	-	14	21	30	11	5	-	-	-	11	16	20	21	13	36	10	10	10	3
8	Jharkhand	106	628	452	67	369	131	839	84	-	-	214	50	193	444	360	240	415	189	275	158	1	226
9	Karnataka	-	758	356	670	478	61	106	26	256	-	-	-	-	362	244	222	360	160	395	127	-	103
10	Kerala	-	270	587	340	39	119	292	145	116	-	-	-	52	237	530	114	-	222	133	223	80	122
11	Madhya Pradesh	97	1,020	2,674	2,877	1,005	347	2,134	436	143	-	293	-	127	1,697	2,156	423	1,490	1,083	1,853	1,280	270	117
12	Maharashtra	-	-	138	1,309	559	272	821	74	431	-	254	-	-	3	180	228	806	-	506	1,152	-	0
13	Odisha	-	194	345	694	130	211	731	-	282	80	99	-	110	145	313	272	286	286	261	293	27	102
14	Punjab	-	407	-	38	357	-	-	226	-	-	184	-	59	64	33	-	211	17	124	179	123	143
15	Rajasthan	-	2	25	104	16	9	35	852	565	358	186	-	1	-	-	44	-	210	-	656	224	541
16	Tamil Nadu	258	1,251	1,103	989	1,024	462	606	211	158	-	-	23	526	947	795	1,321	727	701	-	657	134	55
17	Telangana	-	-	-	-	-	-	-	-	-	1,705	-	-	-	-	-	-	-	-	-	-	-	-
18	Uttar Pradesh	-	111	3,289	7,513	4,088	2,738	1,543	1,606	2,361	838	2,135	-	17	1,342	3,869	3,308	3,891	3,289	1,696	4,341	1,032	1,180
19	Uttarakhand	26	22	70	7	55	20	-	134	44	-	-	-	25	50	9	-	52	-	33	81	25	50
20	West Bengal	990	785	815	1,693	701	1,228	1,670	-	-	-	-	89	442	719	1,038	581	1,004	-	829	945	506	716
Sub-total (States)		2,268	6,049	13,416	20,458	16,239	12,388	14,926	7,251	5,546	5,188	4,810	169	1,997	7,216	12,044	9,242	12,504	9,038	12,996	16,906	2,936	4,609
21	Arunachal Pradesh	-	0.47	52	2	11	-	32	-	-	120	-	-	0.06	21	7	4	8	28	-	15	5	8
22	Assam	-	109	582	34	701	232	487	138	203	-	346	-	14	322	7	483	81	178	387	396	272	124
23	Manipur	-	120	213	196	-	171	84	-	-	-	-	-	23	135	11	65	99	-	98	36	54	25
24	Meghalaya	-	0.48	11	21	36	-	-	-	-	-	-	-	0.19	4	-	-	0.10	17	4	14	5	15
25	Mizoram	147	-	265	-	-	139	-	-	-	-	-	8	-	57	28	-	68	-	158	43	65	25
26	Nagaland	-	143	-	166	91	50	-	-	-	-	-	-	61	1	65	14	106	34	-	69	25	-
27	Sikkim	-	-	2	-	-	-	-	-	-	-	-	-	-	1	2	-	-	-	-	-	-	-
28	Tripura	-	514	277	79	-	117	115	63	98	-	-	-	257	159	143	144	193	30	52	93	48	49
Sub-total (North East States)		147	887	1,401	498	839	710	717	201	301	120	346	8	355	700	263	711	555	286	700	666	474	247
29	A&N Islands	-	-	0.34	-	-	-	-	-	-	-	-	-	-	0	-	0	-	-	-	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32	J&K	-	44	60	172	110	-	147	-	55	-	-	-	2	50	29	76	106	35	73	40	40	-
33	Ladakh	-	3	5	1	3	-	-	-	-	-	-	-	-	4	1	-	-	4	-	2	1	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	-	41	43	32	19	22	23	-	27	10	-	-	4	42	9	45	19	12	14	31	9	4
36	DNH & DD	-	10	1	6	-	-	-	-	-	-	-	-	0	5	3	3	-	-	-	-	1	-
Sub-total (Union Territories)		-	98	109	211	133	22	170	-	82	10	-	-	7	101	44	125	125	52	87	73	52	4
Grand Total		2,415	7,034	14,926	21,167	17,211	13,120	15,812	7,452	5,929	5,318	5,156	177	2,359	8,018	12,350	10,078	13,184	9,376	13,782	17,645	3,462	4,860

* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0 (Affordable Housing in Partnership - AHP & In-situ Slum Redevelopment - ISSR)

Sr. No.	Name of the State/UT	Central Assistance Approved (₹ in cr.)											Central Assistance Released (₹ in cr.)*										
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	1,621	-	2,441	-	-	-	-	-	-	-	-	368	50	1,885	1,846	-	-	-	-	-	-	-
2	Bihar	179	-	-	-	-	-	-	-	-	-	-	115	47	-	-	-	-	-	-	-	-	-
3	Chhattisgarh	49	193	197	110	-	-	28	-	-	-	-	34	53	142	95	-	-	-	76	-	65	15
4	Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5	Gujarat	988	272	445	343	322	92	125	-	-	-	-	272	262	170	252	34	124	118	190	287	82	100
6	Haryana	150	-	-	4	-	-	-	-	-	-	-	109	-	10	-	-	-	-	-	-	-	-
7	Himachal Pradesh	6	-	-	-	-	-	-	-	-	-	-	9	-	-	-	-	-	-	-	-	-	-
8	Jharkhand	74	-	375	100	55	-	-	-	-	-	-	56	-	225	4	14	8	22	11	-	-	-
9	Karnataka	838	228	1,884	1,187	9	71	506	-	-	-	-	316	264	1,244	58	0	-	91	464	491	6	102
10	Kerala	36	-	-	7	-	4	3	-	-	-	-	26	-	-	-	12	-	-	-	2	3	-
11	Madhya Pradesh	517	414	22	-	56	-	-	-	-	-	-	244	281	535	86	14	8	23	11	-	-	-
12	Maharashtra	-	812	263	2,213	283	498	399	-	-	-	315	-	160	70	124	39	9	71	411	391	314	-
13	Odisha	167	-	101	-	8	-	48	-	-	-	-	149	21	5	68	-	-	-	3	-	-	3
14	Punjab	-	10	3	6	-	-	-	-	-	-	-	4	4	-	1	-	-	-	-	-	-	-
15	Rajasthan	387	33	210	14	-	7	-	-	-	-	-	237	92	106	15	-	-	62	(53)	28	-	37
16	Tamil Nadu	285	148	524	685	249	271	138	-	-	-	-	102	92	157	214	151	116	385	308	221	88	90
17	Telangana	562	-	1,518	-	-	230	85	-	-	-	-	324	137	722	-	-	-	-	-	485	19	170
18	Uttar Pradesh	191	-	345	555	120	-	10	-	-	-	-	109	26	155	90	67	63	72	128	110	98	-
19	Uttarakhand	111	-	36	56	-	-	141	-	-	-	-	61	7	57	-	-	-	-	72	50	37	5
20	West Bengal	14	-	-	16	3	31	3	-	-	-	-	12	-	-	-	2	-	-	-	-	10	-
Sub-total (States)		6,174	2,109	8,365	5,295	1,106	1,204	1,487	-	-	-	315	2,548	1,495	5,484	2,992	332	328	843	1,622	2,065	721	407
21	Arunachal Pradesh	77	-	-	-	-	-	-	-	-	-	-	28	29	-	4	17	-	-	-	-	-	-
22	Assam	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23	Manipur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25	Mizoram	9	-	-	-	-	-	-	-	-	-	-	8	-	-	-	2	-	-	-	-	-	-
26	Nagaland	42	-	-	-	-	-	-	-	-	-	-	16	-	9	-	-	-	-	-	17	-	-
27	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
28	Tripura	78	-	-	-	65	-	-	-	-	-	-	30	30	-	-	14	12	26	-	-	-	-
Sub-total (North East States)		206	-	-	-	66	-	-	-	-	-	-	81	59	9	4	31	14	26	-	17	-	-
29	A&N Island	-	-	-	-	-	5	-	-	-	-	-	-	-	-	-	-	-	1	1	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	29	-	-	-	-	-	-	-	-	-	-	-	-
33	Ladakh	16	-	-	-	-	-	-	-	-	-	-	8	-	4	-	-	-	-	-	-	-	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
36	DNH & DD	-	-	23	-	-	-	-	-	-	-	-	-	-	13	-	-	-	-	-	-	3	-
Sub-total (Union Territories)		16	-	23	-	-	5	-	-	-	29	-	8	-	17	-	-	-	1	1	-	3	-
Grand Total		6,397	2,109	8,388	5,295	1,172	1,209	1,487	-	-	29	315	2,637	1,554	5,509	2,996	363	342	870	1,623	2,082	724	407

* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0 (Credit Linked Subsidy Scheme - CLSS) & Interest Subsidy Scheme -ISS)

Sr. No.	Name of the State/UT	Central Assistance Sanctioned and Released as interest subsidy (₹ in cr.)										
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	1.48	4.61	39.43	190.09	303.43	520.10	254.36	165.14	-	-	0.27
2	Bihar	0.54	1.63	10.63	69.63	91.40	134.86	92.30	54.89	-	-	0.00
3	Chhattisgarh	1.83	7.28	26.37	101.22	113.76	207.52	215.37	159.34	-	-	0.26
4	Goa	0.13	0.20	2.06	8.99	9.82	36.95	7.98	8.56	-	-	0.02
5	Gujarat	129.93	143.42	818.37	3,366.46	1,716.10	2,597.94	3,538.89	3,487.32	-	-	4.35
6	Haryana	1.54	4.42	31.84	191.40	187.04	287.71	173.90	125.79	-	-	0.16
7	Himachal Pradesh	0.12	0.21	1.14	5.37	9.12	20.14	11.46	9.91	-	-	0.01
8	Jharkhand	0.14	0.70	5.53	55.90	77.15	112.26	46.92	25.45	-	-	0.01
9	Karnataka	5.99	9.23	82.25	446.10	530.80	729.66	282.23	282.30	-	-	0.08
10	Kerala	7.44	3.05	21.87	130.57	140.86	173.58	156.75	108.89	-	-	0.03
11	Madhya Pradesh	5.04	31.60	129.10	511.96	607.89	912.37	898.29	875.63	-	-	1.94
12	Maharashtra	12.50	204.02	721.00	2,987.38	2,130.59	2,874.74	3,309.34	2,934.65	-	-	4.78
13	Odisha	0.09	0.78	8.32	30.89	48.54	99.99	47.60	30.98	-	-	0.01
14	Punjab	0.84	2.86	29.85	148.04	188.08	295.20	239.15	226.15	-	-	0.42
15	Rajasthan	6.92	11.65	74.11	383.47	556.73	788.65	742.42	733.65	-	-	3.43
16	Tamil Nadu	4.34	19.82	89.53	399.74	520.85	732.83	493.35	414.57	-	-	0.19
17	Telangana	4.38	4.79	50.02	341.98	384.76	775.36	294.95	193.94	-	-	0.14
18	Uttar Pradesh	8.13	13.54	129.46	679.12	735.64	906.19	553.95	466.22	-	-	1.43
19	Uttarakhand	1.05	1.45	24.30	71.09	79.95	108.37	90.27	66.98	-	-	0.08
20	West Bengal	2.12	4.81	61.13	256.61	348.94	602.09	431.24	309.14	-	-	0.45
Sub-total (States)		194.55	470.07	2,356.31	10,376.01	8,781.45	12,916.51	11,880.72	10,679.50	-	-	18.06
21	Arunachal Pradesh	-	-	0.02	0.06	0.65	0.62	0.08	0.19	-	-	-
22	Assam	0.25	0.19	4.67	8.42	11.16	44.49	4.78	8.17	-	-	0.00
23	Manipur	0.01	0.37	1.31	1.22	0.10	0.68	0.14	0.51	-	-	-
24	Meghalaya	0.58	-	0.27	0.99	0.64	1.20	0.25	0.11	-	-	-
25	Mizoram	0.20	0.11	2.87	5.74	7.89	2.29	15.51	5.03	-	-	-
26	Nagaland	0.05	-	0.07	0.27	0.07	0.19	0.07	0.02	-	-	-
27	Sikkim	0.02	-	0.05	0.18	0.38	1.57	1.41	0.62	-	-	-
28	Tripura	0.45	0.06	1.44	7.82	8.22	28.95	7.27	7.21	-	-	-
Sub-total (North East States)		1.56	0.73	10.70	24.70	29.11	79.99	29.51	21.86	-	-	0.00
29	A&N Island	-	-	-	0.05	-	0.46	0.03	0.03	-	-	-
30	Chandigarh	0.02	0.09	1.17	3.42	8.24	9.18	3.49	3.18	-	-	0.03
31	Delhi	2.03	2.63	55.92	230.17	144.27	144.15	46.85	66.52	-	-	0.64
32	J&K	1.16	0.19	0.51	4.76	23.38	25.30	9.12	6.40	-	-	-
33	Ladakh	-	-	-	0.49	-	0.43	-	0.07	-	-	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	0.08	0.25	0.98	5.97	6.00	18.04	5.42	9.74	-	-	0.01
36	DNH & DD	0.62	1.05	9.38	24.44	32.53	45.55	27.91	33.49	-	-	0.04
Sub-total (Union Territories)		3.91	4.21	67.96	269.30	214.42	243.11	92.82	119.43	-	-	0.73
Grand Total		200.02	475.01	2,434.97	10,670.01	9,024.98	13,239.61	12,003.05	10,820.79	-	-	18.80

State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0 (Affordable Rental Housing Complexes - ARHC & Affordable Rental Housing - ARH)

Sr. No.	Name of the State/UT	Central Assistance Sanctioned (₹ in cr.)			Central Assistance Released (₹ in cr.) *			
		2020-21	2021-22	2022-23	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	-	1.62	-	-	-	-	-
2	Assam	3.31	-	-	-	-	-	-
3	Chhattisgarh	3.31	-	-	-	-	-	-
4	Gujarat	0.95	-	-	-	-	-	-
5	Tamil Nadu	48.34	-	14.31	18.72	2.67	23.76	23.36
6	Telangana	14.49	-	-	-	-	-	-
7	Uttar Pradesh	1.66	-	-	-	-	-	-
Total		72.05	1.62	14.31	18.72	2.67	23.76	23.36

* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

District-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 in the State of Andhra Pradesh

Sr.	District Vertical	Details of Houses (Nos)		
		Sanctioned	Completed	Occupied
1	Anakapalli			
	BLC	47,126	23,162	23,162
	AHP	2,256	2,256	2,256
	CLSS	500	500	500
	Anakapalli Total	49,882	25,918	25,918
2	Ananthapuramu			
	BLC	74,759	37,890	37,890
	AHP	12,096	4,894	1,024
	CLSS	1,486	1,486	1,486
	Ananthapuramu Total	88,341	44,270	40,400
3	Annamayya			
	BLC	72,741	41,196	41,196
	AHP	2,112	2,112	1,872
	CLSS	337	337	337
	Annamayya Total	75,190	43,645	43,405
4	Bapatla			
	BLC	26,645	13,885	13,885
	AHP	2,304	1,604	-
	CLSS	615	615	615
	Bapatla Total	29,564	16,104	14,500
5	Chittoor			
	BLC	76,395	54,154	54,154
	AHP	4,368	4,368	4,368
	CLSS	646	646	646
	Chittoor Total	81,409	59,168	59,168
6	Dr. B.R. Ambedkar Konaseema			
	BLC	26,223	12,434	12,434
	AHP	9,808	9,808	9,808
	CLSS	484	484	484
	Dr. B.R. Ambedkar Konaseema Total	36,515	22,726	22,726
7	East Godavari			
	BLC	59,627	30,750	30,750
	AHP	7,936	7,360	6,208
	CLSS	2,316	2,316	2,316
	East Godavari Total	69,879	40,426	39,274
8	Eluru			
	BLC	69,681	36,984	36,984
	AHP	5,712	3,768	-
	CLSS	1,218	1,218	1,218
	Eluru Total	76,611	41,970	38,202

Sr.	District Vertical	Details of Houses (Nos)		
		Sanctioned	Completed	Occupied
9	Guntur			
	BLC	63,879	27,150	27,150
	AHP	18,448	18,016	16,048
	CLSS	7,317	7,317	7,317
	Guntur Total	89,644	52,483	50,515
10	Kakinada			
	BLC	66,822	28,496	28,496
	AHP	7,288	7,288	6,384
	ARHC*	736	-	-
	CLSS	3,354	3,354	3,354
	Kakinada Total	77,464	39,138	38,234
11	Krishna			
	BLC	84,740	30,474	30,474
	AHP	13,712	13,712	10,208
	CLSS	1,087	1,087	1,087
	Krishna Total	99,539	45,273	41,769
12	Kurnool			
	BLC	51,282	23,255	23,255
	AHP	18,992	18,992	12,020
	CLSS	3,366	3,366	3,366
	Kurnool Total	73,640	45,613	38,641
13	Nandyal			
	BLC	48,957	29,698	29,698
	AHP	11,680	11,680	3,488
	CLSS	898	898	898
	Nandyal Total	61,535	42,276	34,084
14	NT Rama Rao (NTR)			
	BLC	72,430	22,766	22,766
	AHP	11,520	10,140	-
	CLSS	7,004	7,004	7,004
	ISSR	1,413	43	43
	NT Rama Rao (NTR) Total	92,367	39,953	29,813
15	Palnadu			
	BLC	43,589	17,915	17,915
	AHP	12,512	10,038	6,016
	CLSS	1,231	1,231	1,231
	Palnadu Total	57,332	29,184	25,162
16	Parvathipuram Manyam			
	BLC	27,597	16,614	16,614
	AHP	2,016	1,824	1,056
	CLSS	199	199	199
	Parvathipuram Manyam Total	29,812	18,637	17,869
17	Prakasam			
	BLC	59,715	24,645	24,645
	AHP	7,200	5,760	-
	CLSS	1,600	1,600	1,600
	Prakasam Total	68,515	32,005	26,245

Sr.	District Vertical	Details of Houses (Nos)		
		Sanctioned	Completed	Occupied
18	Sri Potti Sriramulu Nellore			
	BLC	84,108	32,936	32,936
	AHP	32,512	31,936	26,295
	CLSS	3,796	3,796	3,796
	Sri Potti Sriramulu Nellore Total	1,20,416	68,668	63,027
19	Sri Sathya Sai			
	BLC	56,273	23,503	23,503
	AHP	4,176	1,392	-
	CLSS	387	387	387
	Sri Sathya Sai Total	60,836	25,282	23,890
20	Srikakulam			
	BLC	69,690	42,095	42,095
	AHP	4,432	4,032	3,616
	CLSS	3,636	3,636	3,636
	Srikakulam Total	77,758	49,763	49,347
21	Tirupati			
	BLC	70,617	30,388	30,388
	AHP	15,136	13,136	6,224
	CLSS	1,826	1,826	1,826
	Tirupati Total	87,579	45,350	38,438
22	Visakhapatnam			
	BLC	1,43,343	53,705	53,705
	AHP	28,530	27,330	22,176
	ARHC*	652	-	-
	CLSS	14,787	14,787	14,787
	ISSR	204	192	39
	Visakhapatnam Total	1,86,864	96,014	90,707
23	Vizianagaram			
	BLC	68,680	46,004	46,004
	AHP	6,920	6,028	4,328
	CLSS	4,200	4,200	4,200
	Vizianagaram Total	79,800	56,232	54,532
24	West Godavari			
	BLC	51,167	31,220	31,220
	AHP	20,784	20,784	8,736
	CLSS	932	932	932
	West Godavari Total	72,883	52,936	40,888
25	Y.S.R. (Kadapa)			
	BLC	96,023	43,580	43,580
	AHP	5,600	4,688	1,584
	CLSS	2,299	2,299	2,299
	Y.S.R. (Kadapa) Total	1,03,922	50,567	47,463

* Subtotal houses represent sanctioned houses for ownership by beneficiaries, rental houses under ARHC have been excluded